

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

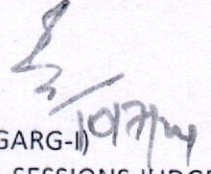
The following postings/transfers are hereby made with immediate effect :

S. No.	Name & Emp. Code of the Official	From	To
1.	Pradeep Kumar Sharma EC: 11507/51750214	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ankit Singla, Ld. Special Judge (PC Act), CBI-02 RACC
2.	Rakesh Kumar Meena EC: 53867396	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ankit Singla, Ld. Special Judge (PC Act), CBI-02 RACC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Chetna Singh, Ld. PO, Labour Court-06 RACC
3.	Amit Kumar EC: 89231999	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Manoj Kumar-II, Ld. ASJ/FTSC (POCSO)-02 Distt: Central THC
4.	Somveer EC: 39540765	Desg: Peon Role: Orderly Posting: In the Court of Sh. Manoj Kumar-II, Ld. ASJ/FTSC (POCSO)-02 Distt: Central THC	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
5.	Raj Kumar EC: 77378823	Desg: Peon Role: Orderly Posting: Previously attached with Dr. Neera Bharihoke, the then, Ld. Chief Legal Advisor, Delhi Development Authority (in diverted capacity)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
6.	Pardeep EC: 98258569	Desg: Peon Role: Orderly Posting: Previously attached with Dr. Ashish Aggarwal, the then, Ld. Additional Chief Legal Advisor, Delhi Development Authority (in diverted capacity)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC

- Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
- The Intra District Transfers are subject to the approval from the concerned Ld. Principal District & Sessions Judge.
- Sh. Brijesh Kumar, Orderly, EC- 50507076 is hereby posted in the Court of Sh. Mohammad Ehtesham, Ld. ADJ-03, Shahdara, KKD on regular basis and Sh. Rajender Kumar, Peon, EC- 85730615 / 10528 (proceeded on leaves due to ill health), consequent upon his joining, is directed to report in the Office Pool, Shahdara, Karkardooma Courts, Delhi.

10/11/24

4. Ms. S. Deepa, Peon, EC- 68174635 presently posted in the Digitization Cell, Saket Court is directed to look after the Dak work of the Mediation Centre, Saket Courts in addition to the work already assigned to her.
5. All the above mentioned officials who are transferred shall be **STAND RELIEVED** from their respective postings forthwith.



(SANJAY GARG-I)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI

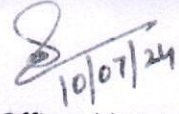
41232 - 41262

No..... ADMIN-III /Central/F.1(3)/P&T/2024

Dated, Delhi the..... 10 JUL 2024

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), RACC, New Delhi.
3. Ld. Commissioner (Personnel), Personnel Branch-I, DDA, Vikas Sadan, INA, New Delhi.
4. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi.
5. The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
6. Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
7. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
8. The Officers/Officials concerned.
9. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
10. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.



Administrative Officer (J), Admn. Branch-III
Central, THC